

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No.71/MP/2021**

Subject : Petition seeking directions to the Respondents for clearing the outstanding bills from August, 2011 to December, 2012 along with interest.

Date of Hearing : **25.5.2023**

Coram : Shri Jishnu Barua, Chairperson  
Shri I. S. Jha, Member  
Shri Arun Goyal, Member  
Shri P. K. Singh, Member

Petitioner : NILE Limited (NILE)

Respondents : Transmission Corporation of Andhra Pradesh Ltd. and 4 Ors.

Parties Present : Shri Mithun Shashank, Advocate, NILE  
Shri Kushal Bhattacharjee, Advocate, NILE  
Shri D. Abhinav Rao, Advocate, Telangana Discoms  
Shri Rahul Jajoo, Advocate, Telangana Discoms  
Shri Devadipta Das, Advocate, Telangana Discoms  
Shir Sidhant Kumar, Advocate, AP Discoms  
Ms. Manyaa Chandok, Advocate, AP Discoms  
Ms. Muskaan Gopal, Advocate, AP Discoms

**Record of Proceedings**

At the outset, learned counsel for the Respondents, AP Transco & AP Discoms prayed for adjournment and the said request was not opposed by the learned counsel for the Petitioner. Considering the above request, the Commission adjourned the matter.

2. The Petition shall be listed for hearing on 25.8.2023.

**By order of the Commission**

**Sd/-  
(T.D. Pant)  
Joint Chief (Law)**

